

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 188/2019  
In  
O.A. No. 4512/2018**

**This the 26<sup>th</sup> day of August, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Anjana Kumari, Aged about 35 years,  
F/o Sh. Gyaneshwar Thakur  
R/o 626, Saptarishi Apartment,  
Sec-16B, Awash Vikash Colony,  
Sikandra, Agra-282007.

...Applicant

(By Advocate: Sh. Ravinder Kr. Sharma)

**VERSUS**

1. Ms. Geetanjali,  
The Delhi Subordinate Services Selection Board,  
Through its Secretary, FC-18,  
Institutional Area,  
Karkardooma, Delhi-110092.
2. Sh. Sanjay Goel,  
Director,  
GNCT of Delhi, though,  
Room No-12, wing Old Secretariat,  
Directorate of Education Old Secretariat,  
Near Vidhan Sabha Civil Lines,  
New Delhi-54.

... Respondents

(By Advocate: Sh. Anuj Kumar Sharma for R-1)

**ORDER (Oral)****Hon'ble Ms. Jasmine Ahmed:**

Heard the parties.

2. An order was passed by this Tribunal on 07.12.2019, directing the respondents to decide the representation of the applicant dated 05.11.2018 followed by representation dated 22.11.2018 and to pass an appropriate reasoned and speaking order within three months from the date of receipt of a certified copy of that order. In pursuance of that, the respondents passed an order on 26.06.2019.

3. Accordingly, we feel that the order of this Tribunal has been complied with. Therefore, this Contempt Petition is closed. Notices are discharged.

**(Aradhana Johri)**  
**Member (A)**

**(Jasmine Ahmed)**  
**Member (J)**

/akshaya/